

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

2(ND)16

PRESENT: MS. SAROJ RAJWARE
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2019

NAME OF THE COMPANY: Mr. Pritam Kumar V/s. M/s. Winner Device &
Display Pvt. Ltd. & Ors.

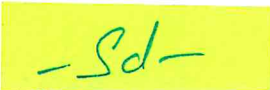
SECTION OF THE COMPANIES ACT: 397-398

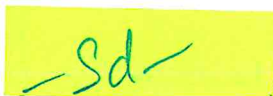
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
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Present for the Petitioner: Mr. N. Raja Singh &
Ms. Deepti Bhardwaj, Advocates
Present for the Respondent: Mr. Saurabh Kalia &
Mr. Parika Thakral, Advocates

ORDER

No time left due to the constitution of special Bench. List this case for
arguments on 30th October, 2019.


(Saroj Rajware)
Member (T)


(Ina Malhotra)
Member (J)